

(c) how many beds will be provided in each hospital?

**The Deputy Minister of Health (Shrimati Chandrasekhar):** (a) Yes.

(b) and (c). One at Madanapalle in Andhra with 76 beds and the other at Mehrauli in New Delhi with 50 beds.

**Shri Janardhan Reddy:** May I know the expenditure which will be incurred over these two hospitals?

**Shrimati Chandrasekhar:** For the Madanapalle hospital, Rs. 3.82 lakhs have been provided in the first Five Year Plan; and in the budget estimates for 1954-55, Rs. 2.75 lakhs have been provided, and this will be paid to the sanatorium which is to be run there.

**Shri Viswanatha Reddy:** May I know whether the beds to be provided at Madanapalle are to be in the sanatorium or the Rajkumari Amrit Kaur Hospital?

**Shrimati Chandrasekhar:** In the sanatorium.

**Shrimati Renu Chakravarty:** How many will be free beds?

**The Minister of Health (Rajkumari Amrit Kaur):** I think the idea is to have as many beds free, as possible. Only those who can pay will be asked to pay.

#### RICE MILLING INDUSTRY

\*1893. **Shri P. Ramaswamy:** (a) Will the Minister of Food and Agriculture be pleased to refer to the answer to starred question No. 1139 asked on the 17th March, 1954 and state what are the terms of reference and the personnel of the proposed Committee to examine the available facilities for conversion of paddy into rice?

(b) when will it commence its work?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** (a) A copy of the proposed terms of reference of the Committee is placed

on the Table of the House. [See Appendix VIII, annexure No. 38.]

The question of selection of suitable personnel for the Committee is under the active consideration of the Government and has not been finalised so far.

(b) The Committee will start functioning as soon as it is constituted.

**Shri P. Ramaswamy:** May I know which are the interests that will be represented on this Committee and whether a representative of the rice-milling industry from Hyderabad will also be included on the committee?

**Shri M. V. Krishnappa:** It is proposed to have eight members on the committee—a chairman, a rice mill owner, a rice mill engineer, a representative from rice trade, a representative from the All India Khadi and Village Industries Board, a representative of the Ministry of Commerce and Industry, a representative of the Planning Commission, and a representative of the Ministry of Food and Agriculture.

**Shri S. C. Samanta:** The other day, the hon. Minister of Commerce and Industry told me that a similar committee on handpounding of rice is going to be established. May I know whether these two committees will clash?

**Shri M. V. Krishnappa:** I do not think there will be any clash. We will see that there is no overlapping.

#### LOANS AND GRANTS TO MADHYA PRADESH

\*1894. **Shri Kirolkar:** Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of grant and loan given to the Madhya Pradesh for 1952-53 and 1953-54 in respect of minor irrigation projects; and

(b) whether the State Government availed themselves of the entire amount in these years?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) The following amounts were sanctioned:

1952-53 Grant Rs. 12.69 lakhs—Loan Rs. 41.54 lakhs.

1953-54 Grant Rs. 1.50 lakhs—Loan Rs. 78.84 lakhs.

(b) A grant of Rs. 3.43 lakhs and a loan of Rs. 23.05 lakhs were utilised during 1952-53. Information in respect of 1953-54 is not yet available.

**Shri Kirolikar:** How many acres of land have been brought under cultivation by these minor irrigation Works?

**Dr. P. S. Deshmukh:** For the year 1952-53, the area to benefit would be 15,81½ acres, and the additional production would be 3,703 tons.

**Shri Kirolikar:** How many such works have been completed, and how many are under construction?

**Dr. P. S. Deshmukh:** I have not got the number. I have already given the information with regard to the utilisation of the grant.

#### TELEPHONE OPERATORS AT CALCUTTA EXCHANGE

\*1896. **Shri Sadhan Gupta:** Will the Minister of Communications be pleased to state what is the number of telephone operators operating the manually operated telephone exchanges at Calcutta at present?

**The Deputy Minister of Home Affairs (Shri Datar):** 1264.

**Shri Sadhan Gupta:** May I know how many of these operators will be rendered surplus when the automation scheme is completed?

**Shri Datar:** There are five stages of the scheme, and it is Government's policy to absorb all those who are rendered surplus.

**Shri Sadhan Gupta:** May I know how many will be rendered surplus and what is the concrete, complete scheme for absorption?

**Shri Datar:** The scheme of absorption is to find out alternative employment for them in the same department, and preferably in the same place. The exact number of persons likely to

be rendered surplus at each stage is not here before me.

**Shri Sadhan Gupta:** May I know whether Government have any concrete schemes to absorb operators as and when they become surplus?

**Shri Datar:** I have already pointed out that Government have a scheme, and there are a number of other posts in which these persons can be absorbed.

**Mr. Speaker:** Question No. 1897.

**Dr. Satyawadi:** No. 1897, Sir.

**Shri V. V. Giri:** Sir, if you have no objection to questions 1897 and 1900 being put together, I will answer them.

**Mr. Speaker:** Is it by the same Member?

**Shri V. V. Giri:** It is not by the same Member. It relates to the same subject—the Shiva Rao Committee.

**Mr. Speaker:** Is the hon. Member present in the House?

**Shri P. C. Bose:** Yes, Sir.

**Mr. Speaker:** Let him put that question.

**Shri P. C. Bose:** Question No. 1900.

#### दिल्ली का नौकरी दफ्तर

\*१८९७. डा० सत्यवादी : क्या भ्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५३-५४ में हर महीने कितने प्रेजुएटों ने नौकरी के लिये दिल्ली के नौकरी दफ्तर में भ्रमने नाम रजिस्टर कराये; और

(ख) इन में से हर महीने कितने व्यक्तियों को नौकरी के भ्रवसर दिये गये और कितने वास्तव में नौकरी पर लगे ?

**The Minister of Labour (Shri V. V. Giri):** (a) and (b). A statement is placed on the Table of the House. [See Appendix VIII, annexure No. 39.]